

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 2897  
TO BE ANSWERED ON 21.03.2022**

**Cost of Education**

**2897. SHRIMATI SARMISTHA SETHI:**

**Will the Minister of Education be pleased to state:**

(a) whether the Government is aware that the cost of education, particularly engineering and medical education, is forcing some students to pursue their education in countries outside India;

(b) if so, the details thereof; and

(c) the measure taken or proposed to be taken by the Government to make quality education more affordable, including engineering and medical education and to make it more inclusive?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**

**(DR. SUBHAS SARKAR)**

(a) to (c): Government continuously endeavours to make education more affordable and prevent commercialization of it. In order to make quality education more affordable and inclusive, following measures have been taken:

- i. In Under Graduate programs in Indian Institute of Technology (IITs) and National Institute of Technology (NITs), students of SC/ST/PH category get complete tuition fee waiver. Also, most economically backward students whose family income is less than Rs. 1.00 lakh per annum get full tuition fee remission and students whose family income between Rs. 1 lakh to Rs. 5 lakh per annum get 2/3<sup>rd</sup> of tuition fee remission.
- ii. AICTE has fixed the maximum fees that can be charged for various courses after accepting the recommendations of National Fee Committee for the maximum Tuition and Development Fee and requested all the State/ UT Governments to adhere to these recommendations. These recommendations have also been included in the Approval Process Handbook of AICTE.

- iii. In order to make medical education affordable, National Medical Commission (NMC) under the provisions in Section 10(1) of the National Medical Commission Act, 2019, has framed guidelines for determination of fees and all other charges in respect of fifty percent of seats in private medical institutions and deemed to be universities which are governed under the provisions of the National Medical Commission Act, 2019. It has been decided that the fee of the 50% seats in the Private Medical Colleges and Deemed Universities should be at par with the fee in the Government Medical Colleges of that particular State/ UT.

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